

श्री डी. एन. तिवारी : मैं सरकार से जानना चाहता हूँ कि किन राज्यों में सब से अधिक शार्ट-फाल हुआ है और यदि अधिक शार्ट-फाल हुआ है तो क्या उनको कुछ मदद देने के लिए या कुछ ऐसी कार्यवाही करने के लिए जिससे वे पूरा खर्च कर सकें और प्लान को पूरा कर सकें, कोई स्टेप्स लिए जा रहे हैं ?

SHRI MOHAN DHARIA : I shall require notice for all these details.

**Charges against an Officer involved
in Road Roller Scandal**

*969. **SHRI BALATHANDAYUTHAM :** Will the PRIME MINISTER be pleased to state :

(a) the findings of the enquiry against the I.C.S. Officer who was involved in the Road Roller scandal as the Director-General, Supplies and Disposals ;

(b) whether this Officer has been assigned an important job ; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) The disciplinary proceedings instituted against a former Director General, Supplies and Disposals are in progress.

(b) and (c). The officer held an assignment under the Ministry of Irrigation and Power even prior to the institution of the proceedings.

SHRI BALATHANDAYUTHAM : May I know from the Minister as to how long this enquiry has been in progress and how much more time it will take to conclude this enquiry ?

SHRI RAM NIWAS MIRDHA : We have recently appointed in consultation with the Central Vigilance Commission, an officer to enquire into the charges against this particular officer, and we

have been assured that the enquiry would be completed within two or three months.

SHRI BALATHANDAYUTHAM : Will the Government be able to tell us as to why the healthy principle of keeping the officer under suspension when an enquiry is going on against him so that he may not be able to prejudice the enquiry has not been adopted in this case ?

SHRI RAM NIWAS MIRDHA : It is believed that lack of suspension in this case would not result in the enquiry being prejudiced in any manner and that was why it was not thought fit to suspend the senior officer. The enquiry is proceeding and we hope to complete it within a few months.

SHRI N. K. SINHA : May I know whether a *prima facie* case has been established against the officer ?

SHRI RAM NIWAS MIRDHA : Yes, Sir. A charge-sheet has been served on the officer and investigation is proceeding.

SHRI N. K. SINHA : Then, the suspension order should be issued without delay.

MR. SPEAKER : Mr. Sinha, kindly try to catch my eye also.

SHRI N. K. SINHA : Yes, Sir. I am sorry.

SHRI N. K. SANGHI : May I know from the hon. Minister that an amount of more than Rs. 2 crores was embezzled by the firm, UPCC, in the matter of road rollers which is a story that has been there for the last three years. Would the hon. Minister inform us as to how much money has been recovered from the firm out of the Rs. 2 crores that was taken, owing to the non-supply of the road rollers ?

SHRI RAM NIWAS MIRDHA : This disciplinary proceeding itself arises out of the enquiry which the hon. Member is referring to. A number of cases has been registered with respect to this enquiry, and at the present moment, I am concerned only with the particular officer who was also involved in this. Therefore, it is not possible

to say how much, if at all, any money was recovered. The information is not with me. Those proceedings are separate.

SHRI N. K. SANGHI : Sir, I crave your indulgence. Ultimately, in this matter, it was an embezzlement of more than Rs. 2 crores. When action is taken against the officer, it is also natural for us to know from the Minister as to how much money has been recovered from the company. This is a very vital question.

MR. SPEAKER : Next question.

Formulation of Job-Oriented Plans

*970 **SHRI B. S. BHAURA :** Will the Minister of PLANNING be pleased to state :

(a) whether Government have formulated any job-oriented plans to be executed during the rest of the Fourth Plan period :

(b) if so, the main features of such plans ;

(c) the estimated cost thereof ; and

(d) the number of people expected to be provided with jobs under these plans ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) to (d). A statement is laid on the Table of the House. [*Placed in Library. See No. LT—6116/71*].

श्री भान सिंह भौरा : मिनिस्टर साहब ने जो यह स्टेटमेन्ट दिया है यह तो बहुत कुछ एकोनामिक सर्वे में भी लिखा हुआ है और बजट में भी कहा गया था—यह एक ट्यूज स्टेटमेन्ट है। मैं मिनिस्टर साहब से जानना चाहता हूँ कि जो अनएम्प्लायमेंट बढ़ता जा रहा है, लास्ट ईयर के मुताबिक 17,60,000, वह था जिसमें दस लाख डिग्री मैट्रीकुलेट, 4,59,000 अंडर ग्रैजुएट्स और 2,68,000 ग्रैजुएट्स थे और जो अब आपने दिया है कि हम बता नहीं सकते कि कितनों को जाब दी जायेगी तो वे जो अनएम्प्लायड है उनका हल आप कितनी

देर में करेंगे और इसके लिए कौन सी स्कीम बनायेगे, यह बता दें।

SHRI MOHAN DHARIA : It is true that the reply given is a long one. But I wanted to bring to the notice of the House and through the House to the country the several schemes that are taken up by the Government in order to meet this problem of unemployment. It is very difficult to say at this stage how long it will take to meet this challenge. In the reappraisal of the fourth plan, we are trying to take into consideration all these aspects and to find out how we can meet these challenges if possible, but if these schemes which are narrated in the statement are properly implemented, I have no doubt that the present atmosphere of frustration in the country will certainly go.

श्री भान सिंह भौरा : मिनिस्टर साहब ने ये स्कीम बताई है अनएम्प्लायमेंट के सिलसिले में लेकिन हमारा जो मुल्क है वह एग्रोकल्चर डामिनेटेड है और इसमें जो मेन मसला है वह यह कि जो लैंड पढ़ी हुई है उसको लैंडलेस में डिस्ट्रीब्यूट किया जाये और उसका इसमें कोई जिक्र ही नहीं है। दूसरे आपने एलेक्शन में वादा किया था कि 1971 के आखिर तक रेडिकल चेजेज करेंगे लेकिन उसके बारे में भी आपने नहीं बताया कि कैसे करेंगे और कब तक करेंगे। तो क्या आप लैंड के सिलसिले में रेडिकल चेजेज करने जा रहे है ताकि रुरल अनएम्प्लायमेंट दूर हो सके ?

इसके अलावा अर्बन अनएम्प्लायमेंट के बारे में आपने कुछ बताया ही नहीं है।

SHRI MOHAN DHARIA : If you look at the various schemes narrated in the statement, you will find that they are meant for Small Farmers Development Agencies, Agencies for Marginal farmers and Agricultural Labourers, Rural Works Programme, Dry Farming, Area Development schemes, Agro-Service Centres, Crash Scheme for Rural Employment and Schemes for educated unemployed. So, right from rural areas to urban areas, all these areas are taken into,